

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1712
ANSWERED ON:16.07.2009
HARASSMENT OF TRAIN PASSENGERS
Nahata Smt. P. Jaya Prada

Will the Minister of RAILWAYS be pleased to state:

(a) the details of the registered cases of misbehaviour, molestation and harassment to train passengers by ticket checking staff during the last three years and current year; and

(b) the action taken by the Railways against the guilty ticket checking staff ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1712 BY SHRIMATI JAYA PRADA TO BE ANSWERED IN LOK SABHA ON 16-07-2009 REGARDING HARASSMENT OF TRAIN PASSENGERS.

(a) & (b): During the last three years, in all 92 complaints regarding misbehaviour, molestation and harassment to train passengers by ticket checking staff were received. Out of this, in 20 cases criminal case have been registered, in 44 cases departmental action has been taken against the staff, 24 cases could not be established, in 2 cases complaints have been withdrawn and 2 cases are under enquiry to identify the ticket checking staff. Out of total 92 cases, in 02 cases of molestation, criminal case has been registered against the concerned staff. In one case, the TTE has been convicted and the other case is under trial in the court of law and the TTE has been placed under suspension. The details of registered cases of misbehaviour, molestation and harassment to train passengers by Ticket Checking staff during journey in the last 3 years i.e 2006, 2007, 2008 and 2009 (upto 30th June) is as under:-

Year No. of cases reported / registered Action taken against
the defaulting Ticket
Misbehavior Molestation Harassment Checking staff

2006 10 1 - i) Police case registered
against the Ticket Checking
staff in 02 cases
ii) Departmental action taken
against the Ticket Checking
staff in 05 cases
iii) 03 cases could not be
established
iv) 01 case withdrawn

2007 25 1 4 i) Police case registered
against the Ticket Checking
staff in 07 cases
ii) Departmental action
taken against the Ticket
Checking staff in 14 cases
iii) 09 cases could not be
established

2008 30 - 4 i) Police case registered
against the Ticket Checking
staff in 06 cases
ii) Departmental action taken
against the Ticket Checking
staff in 17 cases
iii) 10 cases could not be
established
iv) 01 case withdrawn

2009 16 - 1 i) Police case registered

(Upto against the Ticket Checking
June) staff in 05 cases
ii) Departmental action taken
against the Ticket Checking
staff in 08 cases
iii) 02 cases could not be
established
iv) 02 cases are under
enquiry to identify the
defaulting staff

Total 81 2 9